

GOVERNMENT OF INDIA  
MINISTRY OF PLANNING

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2524**  
TO BE ANSWERED ON 21.12.2022

**RESTRUCTURING OF SCHEMES**

†2524: SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has taken initiative to restructure the schemes after reviewing the various scheme;
- (b) if so, the details thereof;
- (c) whether the Government is contemplating to use different new digital measures along with legal measures to prevent malpractice in scheme; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

**(RAO INDERJIT SINGH)**

(a) to (b) Ministries /Departments are primarily responsible to monitor the implementation of their respective schemes including initiatives to restructure them. In this process, NITI Aayog assists Ministries/Departments by facilitating the monitoring of scheme implementation through Output/ Outcome Monitoring Framework (OOMF) and by sharing findings of the evaluation studies for schemes.

(c) & (d) No Sir.

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